

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

**Lok Sabha**

**Unstarred Question No. 2552**

**TO BE ANSWERED ON FRIDAY, THE 04<sup>th</sup> August 2023**

**National Tribunal Commission**

2552. SHRI P.V. MIDHUN REDDY:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government is planning to establish National Tribunal Commission;
- (b) if so, the details thereof and if not, the reason therefor;
- (c) whether the Government is planning to establish a single unified Tribunals Case Management IT infrastructure for Tribunals; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE  
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b): Currently, there is no proposal to establish National Tribunal Commission.

(C) & (d) : At present, there is no proposal to establish a single unified Tribunals case Management IT infrastructure.